



Rajasthan High Court Legal Services Committee, Jaipur
Rajasthan High Court Campus Jaipur Bench, Jaipur
(Phone: 0141-2385831, 2227555, FAX 2227602, Toll Free Help Line No. 15100)

Notice

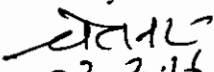
It is for kind information of all the Learned members of the Bar that Hon'ble the Executive Chairman National Legal Services Authority has desired to organise National Lok Adalat throughout the Country every month on a specified subject matter. These National Lok Adalats would be for pre-litigation and pending cases.

The calendar for coming months is as under :-

S.No	Dates	Subject matter
01	13 February, 2016	Bank Matters: Section 138 NI Act, Recovery Suits etc.
02	12 March, 2016	Civil and Revenue Case

Therefore, All the Learned Advocates are requested to provide a list of their case(s) related to aforesaid matters and any other matter, which in their opinion can be settled in Lok Adalat, at the earliest in the office of the Full Time Secretary, Rajasthan High Court Legal Services Committee, Jaipur so that the cause list may be prepared and notices to the parties may be issued timely.

By order


02.2.16
(Dr. Chetna)

Full Time Secretary

"Help The Needy - Timely Help May Create History"